IN THE HIGH COURT OF MADHYA PRADESH AT GWALIOR

BEFORE

HON'BLE SHRI JUSTICE DEEPAK KUMAR AGARWAL ON THE 24th OF JANUARY, 2023

MISC. CRIMINAL CASE No. 3330 of 2023

BETWEEN:-

ARVIND S/O SHRI RAMSWAROOP, AGED ABOUT 25 YEARS, GRAM KHIRIYA THANA BHITARWAR (MADHYA PRADESH)

....APPLICANT

(BY SHRI ARUN KUMAR BARUA - ADVOCATE)

AND

THE STATE OF MADHYA PRADESH INCHARGE POLICE STATION THROUGH POLICE THANA BHITARWAR DISTRICT GWALIOR (MADHYA PRADESH)

....RESPONDENTS

(BY SHRI G.P. CHAURASIYA - PUBLIC PROSECUTOR)

This application coming on for hearing this day, the court passed the following:

<u>ORDER</u>

Learned counsel for the applicant prays for withdrawal of this third bail application filed under Section 439 of Cr.P.C.

Prayer is allowed.

The bail application is dismissed as withdrawn.

(DEEPAK KUMAR AGARWAL) JUDGE